

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2780
ANSWERED ON:27.08.2013
ILLEGAL CONSTRUCTIONS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any officers of the New Delhi Municipal Council (NDMC) and the Central Control Room of the Municipal Corporation of Delhi (MCD) have been entrusted to take immediate action against the unauthorised/illegal constructions;
- (b) if so, the details of unauthorised/illegal constructions lodged by the above bodies along with the action taken thereon during each of the last three years and the current year;
- (c) the details of the action taken against the erring officials of NDMC and MCD involved in such cases separately during the said period; and
- (d) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): As regards unauthorized/illegal constructions in NDMC area, a dedicated team of engineers under the Director (EBR) has been entrusted to take immediate action against unauthorized/illegal constructions.

As regards Delhi Municipal Corporation (DMCs), Central Control Room has been set up for detection and control on unauthorised/illegal constructions.

(b): The details of complaints received in New Delhi Municipal Council (NDMC) on unauthorized/illegal constructions are as under:

Sl.No. Period Total number of complaints received

1. 2010 101

2. 2011 104

3. 2012 72

4. 2013 50
(till date)

The details of complaints received in all the three DMCs on unauthorised/ illegal constructions are as under:

Sl.No. Period Total number of complaints received

1. 2011 21815

2. 2012 22012

3. 2013 12206

(upto 20.08.2013)

Whenever any illegal/unauthorised construction is noticed, the action against the illegal/unauthorised construction is taken by the Building Department of DMCs and Enforcement Building Regulation Department under their jurisdiction as per the provisions of DMC Act, 1957 and NDMC Act, 1994 respectively.

(c): No official of NDMC has been found involved in unauthorised/ illegal constructions.

The details of action taken against the erring officials of DMCs during the last three years are as under:

Sl.No. Period RDA cases registered Officials involved

1. 2010 63 152

2. 2011 25 72

3. 2012 10 29
(upto August,
2012)

4. September, 03 07
2012 till date

(d): A Nodal Steering Committee has been set up by the Hon'ble Court of Delhi to monitor the action against unauthorised/illegal constructions in the NCT of Delhi.